

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †2981**

TO BE ANSWERED ON THE 13TH MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)

CROSS BORDER SHELLING

**†2981. SHRI T.G. VENKATESH BABU:
SHRI SHIVKUMAR UDASI:
SHRI KAUSHALENDRA KUMAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been sharp increase in the incidents of ceasefire violations reported from across the borders recently;

(b) if so, the details of such incidents and the number of security personnel/ civilians injured and killed during the last three years and the current year, State-wise;

(c) whether there are reports of dislocation of people and loss of property in the said regions and if so, the details thereof along with the compensation paid to the victims by the Government;

(d) the steps being taken for the safety and security of civilians in border villages including rehabilitation of the victims of ceasefire violations; and

(e) the measures taken by the Government to resolve the ceasefire violations across the LOC including dialogue with Pakistan and the extent to which success has been achieved in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (b): No cross border firings have been reported in other States except Jammu and Kashmir. The details of ceasefire violations/ cross border firings reported from across the border and the number of civilians

and security force personnel killed and injured in Jammu and Kashmir(J&K), during the last three years and the current year is as under:-

No. of Ceasefire violations/ Cross border firing		
Year	Along the Line Control in the State of J&K under operational control of Army	Along the International Border in the State of J&K under operational control of BSF
2015	152	253
2016	228	221
2017	860	111
2018 (upto February)	432	201

Casualties of Civilians and Security Personnel due to Ceasefire Violations/ Cross border firing						
Year	Civilians		Army Personnel		BSF Personnel	
	Killed	Injured	Killed	Injured	Killed	Injured
2015	16	71	6	17	4	9
2016	13	83	8	74	5	25
2017	12	79	15	58	4	14
2018 (upto February)	12	59	6	18	4	22

(c) & (d): The people living in villages of Jammu and Kashmir along LoC/ IB are shifted to safer places on account of ceasefire violations/ cross border firings. They are provided all kinds of basic amenities like water, electricity, medical etc. at the designated safe shelters.

Government has sanctioned construction of 14,460 bunkers, to mitigate the hardships being faced by people living on IB/LOC, due to Cross Border Firing.

Compensation of Rs.5 lakh are given to civilian victims of cross border firing along the Indo Pak border. Compensation for housing damages/losses, crop losses or livestock losses, relief for stay at Relief Campus and displacement etc. to those affected by cross border firings are also given at the rates equal to NDRF that are fixed from time to time.

(e): It has been made clear to Pakistan that Government seeks to have normal neighbourly relations with Pakistan and is committed to addressing all outstanding issues bilaterally and peacefully. However, any meaningful dialogue can be held only in an atmosphere free of terror, hostility and violence. Onus is on Pakistan to create such a conducive atmosphere. India will continue to take firm and decisive steps to respond to cross-border terrorism.

Pakistan has been asked to abide by its commitment not to allow any territory under its control to be used against India in any manner; to respect the sanctity of the International Boundary and Line of Control; and

to adhere to the 2003 understanding on ceasefire along the International Boundary and the Line of Control in order to maintain peace and tranquillity.

The Government has through established channels of communication such as DGMOs, meetings of border guarding forces as well as diplomatic channels, lodged strong protests against continued support to cross-border terrorism against India by Pakistan, including by providing cover fire in support of cross-border infiltration of terrorists. Government has deplored the unprovoked firing by the Pakistani forces resulting in the loss of innocent civilian lives. It has been conveyed to Pakistan that such acts of targeting civilian population by Pakistan forces are against all established humanitarian norms and practices.
